

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/020/01235/2014  
Date of Order : 05-12-2019

Between :

Y.V.SubrahmanyamS/o Y.Gopalakrishna Murthy,  
Aged about 52 years, Occ : Junior Telecom Officer,  
O/o General Manager, Telecom District, BSNL,  
Khammam, Khammam District. ....Applicant

And

1. The Union of India, rep by its Secretary,  
Department of Telecommunications,  
Ministry of Communications and Information Technology,  
20 Ashoka Road, New Delhi 1.
  
2. The Bharat Sanchar Nigam Limited,  
Rep by its Chairman cum Managing Director,  
BSNL Corporate Office, Barakumba Road,  
Statesman House, New Delhi 1.
  
3. The Chief General Manager,  
A.P.Telemc, Bharat Sanchar Nigam Limited,  
Door Sanchar Bhavan, Nampally Station Road,  
Abids, Hyderabad.
  
4. The General Manager Telecom District,  
Bharat Sanchar Nigam Limited,  
Khammam, Khammam District. ....Respondents

OA/020/01235/2014

Counsel for the Applicant : Dr.A.Raghu Kumar  
Counsel for the Respondents : Mrs. K. Rajitha, Sr.CGSC for UoI  
Mr. M. C. Jacob for BSNL



CORAM :

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member).

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Heard Mr. B. Pavan Kumar representing Dr. A. Raghu Kumar, learned counsel for the applicant, Mrs. K. Rajitha, learned Sr. Central Govt., Standing Counsel for Respondent No.1 and Mr. M. C. Jacob, learned Sanding Counsel for BSNL.

2. Counsel for the applicant seeks to withdraw the OA. He is permitted to do so. Accordingly the OA is dismissed as withdrawn.
3. No order as to costs.

(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER

Dated : 05<sup>th</sup> December, 2019.

Dictated in Open Court.

vi.

